

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 254 of 2012**

**Dated: 1<sup>st</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J Talwar, Technical Member**

**M/s. Jaiprakash Power Ventures Ltd. .... Appellant (s)**

**Versus**

**H.P. State Electricity Board Ltd. & Anr. ...Respondent (s)**

**Counsel for the Appellant(s) : Mr. Jayesh Gaurav**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1**

**ORDER**

The learned counsel for the Appellant submits that he is filing rejoinder today after serving copy on the other side.

Post the matter on **03.05.2013.**

**(V.J. Talwar)  
(Technical Member)**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**ts/rkt**